

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:889
ANSWERED ON:12.11.2010
ILLEGAL TRADE OF HUMAN ORGANS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received complaints regarding illegal trade of human organs such as kidney, eyes, etc. during the last three years;
- (b) if so, the details thereof, State-wise, year-wise;
- (c) the action taken by the Government on these complaints as on date; and
- (d) the preventive measures taken by the Government to stop such illegal human trade?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): Some incidents of alleged illegal transplant of kidneys have come to the notice of Government of India.
- (b) & (c): Health is a State subject. The data, is therefore, not maintained centrally. However, a statement showing the details as received from the State Governments is annexed.
- (d): To make the penal provisions under the Act more stringent and to deter illegal transplantation activities, the Ministry of Health & Family Welfare has already introduced the Transplantation of Human Organ (Amendment) Bill, 2009 in the Lok Sabha on 18-12-2009.